

Subsidy on HSD to fishermen

‡401. SHRI RAMDAS ATHAWALE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Central Government has received any request from Government of Maharashtra seeking subsidy on High Speed Diesel (HSD) to fishermen under Central Government Development of Marine Fisheries, Infrastructure and Post Harvest Operation Scheme;
- (b) if so, the details thereof and the current status of the proposal; and
- (c) by when this proposal is going to be finalised and the reasons for its delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) to (c) The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries under the Centrally Sponsored Scheme (CSS) on Development of Marine Fisheries, Infrastructure & Post Harvest Operations during Eleventh Plan had released a sum of Rs.650.00 lakh to the Government of Maharashtra for providing rebate to fishermen on High Speed Diesel (HSD). The central amount released includes Rs.450 lakh and Rs.200 lakh for fiscal year 2007-08 and 2008-09 respectively. The Government of Maharashtra has not submitted any proposal in the current Twelfth plan period.

Implementation of NMAET

402. SHRI PARIMAL NATHWANI: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of objective, methods of implementation and current status of the National Mission on Agricultural Extension and Technology (NMAET) initiated by Government some time back;
- (b) how did it help farmers of the country, particularly of Gujarat and Jharkhand to improve their agriculture; and
- (c) whether Government thinks of considering alternate approach to reach out to farmers, provide them guidance and inputs as well as increase the productivity and the details thereof?

‡Original notice of the question was received in Hindi.